statements showing the action taken by the Government on the various assurances, promises and undertakings given during the session shown against each:-

- Statement—Eighteenth (i) First Session, 1957.
- (ii) Statement No. III-Seventeenth Session, 1957.
- (iii) Statement No. VIII-Fifteenth Session, 1956.
- (iv) Statement No. XI-Fourteenth Session, 1956.
- (v) Statement No. XIII-Thirteenth Session, 1956.
- (vi) Statement No. XIII-Twelfth Session, 1956.
- (vii) Statement No. XVII-Tenth Session, 1955.

[See Appendix XVIII, Annexures Nos. 148 to 154 for (i) to (vii).]

- (1) Finance Accounts of the Govern-MENT OF HIMACHAL PRADESH
- (2) Appropriation Accounts. Block ACCOUNTS, BALANCE SHEETS, PROFIT AND LOSS ACCOUNTS AND THE AUDIT REPORT OF INDIAN RAILWAYS.

THE DEPUTY MINISTER FINANCE (SHRI B. R. BHAGAT): Sir, I beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy each of the following papers: -

- (1) The Finance Accounts of the Government of Himachal Pradesh for the year 1955-56 and the Audit Report, 1956 thereon. [Placed in Library. See No. S-289/57.]
- (2) (i) Appropriation Accounts of Railways in India for 1955-56 (Parts I and II). [Placed in Library. See No. S-290/57.]
- (ii) The Block Accounts (including capital statements comprising the loan accounts) Balance Sheets and Profit and Loss Accounts of Indian Government Railways, 1955-56. [Placed in Library. See No. S-291/57.]

(iii) The Audit Report, Railways, 1957. [Placed in Library. See No. S-292/57.]

AMENDMENT IN THE COTTON TEXTILES (PRODUCTION BY HANDLOOM) CONTROL ORDER, 1956

THE MINISTER OF PARLIAMENT-ARY AFFAIRS (SHRI SATYA NARAYAN SINHA): Sir, on behalf of Shri Nityanand Kanungo, I lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of the Ministry of Commerce and Industry Notification S.R.O. No. 2420, dated the 17th July, 1957, publishing an amendment in the Cotton Textiles (Production by Handloom) Control Order, 1956. [Placed in Library. See No. 295/57.]

SUMMARIES OF BUDGET ESTIMATES, REVISED ESTIMATES AND ACTUALS OF THE AIR INDIA INTERNATIONAL CORPO-RATION AND THE INDIAN AIRLINES CORPORATION.

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT COMMUNICATIONS (SHRI HUMAYUN Sir, I lay on the Table a KABIR): copy each of the following papers under sub-rule (5) of rule 3 of the Air Corporations Rules, 1954:-

- (1) (i) Summary of the budget estimates of revenue and expenditure of the Air India International Corporation for the year 1957-58.
- (ii) Summary of actuals for the years 1953-54 to 1955-56 and budget estimates and revised estimates for 1956-57 budget for the year 1957-58 under capital of the Air India International Corporation. [Placed in Library. See No. S-296/57.]
- (2) (i) Summary of the budget estimates of revenue and expenditure of the Indian Airlines Corporation for year 1957-58.
- (ii) Summary of actuals for the years 1953-54 to 1995-56 budget estimates and and